

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3893
ANSWERED ON:12.08.2015
Metro Tunnelling Work
P. Shri Nagarajan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 3893
TO BE ANSWERED ON AUGUST 12, 2015

METRO TUNNELLING WORK

No.3893. SHRI P. NAGARAJAN:

Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Government has conducted any study regarding the Impact of tunnelling work of Metro rail construction in various cities including Delhi;
- (b) If so, the details thereof;
- (c) Whether prior permission for metro rail tunnelling work is taken by various Metro rail Corporations including DMRC; and
- (d) If so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a): No, Madam.

(b): Does not arise.

(c) & (d): No, Madam. The rail tunneling work is a part of Detailed Project Report (DPR) which is approved by the Government of India and respective State/ Union Territory Government. The alignment of Metro Rail Projects is notified by the Government in terms of Metro Railways (Construction of Works) Act, 1978.
